GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.993 TO BE ANSWERED ON 22nd JULY, 2022

INSTALLATION OF CCTV CAMERAS IN JAGGERY UNITS

993. SHRI A.K.P. CHINRAJ:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Food Safety Commissioner has issued any order to install CCTV cameras to Sugar Cane Jaggery/ Palm Jaggery units in Tamil Nadu;
- (b) if so, the details of Sugar Cane Jaggery/Palm Jaggery units in Namakkal, Karur, Erode districts of Tamil Nadu where CCTV cameras have been installed:
- (c) the details of production units in the above mentioned districts where CCTV cameras have not been installed as per the orders; and
- (d) the number of complaints received through whatsapp number provided in the said order and the action taken thereon?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): Food Safety and Standards Authority of India (FSSAI) has informed that Commissioner of Food Safety, Tamil Nadu issued an order dated 29.11.2021 for installation of CCTV cameras in all Jaggery units in the State.

CCTV cameras have been installed in 92 Sugar Cane Jaggery/Palm Jaggery units of Namakkal District, 01 unit of Karur district and 29 units of Erode District of Tamil Nadu.

9 complaints were received on Whatsapp number mentioned in the Commissioner's order and action has been taken in respect of all of them.